

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

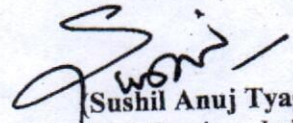
**CIRCULAR**

It is to inform you all that the office has received the directions of the Hon'ble State Court Management Committee, Hon'ble High Court of Delhi that **it is imperative for all the Judicial Officers to utilize the Justis App and National Judicial Data Grid (NJDG).**

The link of manual on use of Justis App is available on the official website of Hon'ble eCommittee, Supreme Court of India.

The Link of JustIS App: <https://ecommitteesci.gov.in/court-management-tool-justis-app/>  
The Link of National Judicial Data Grid (NJDG): <https://njdg.ecourts.gov.in/njdgnew/index.php>

This issues with the approval of Ld. Principal District & Sessions Judge (HQs) and Ld. Principal District & Sessions Judge (West).



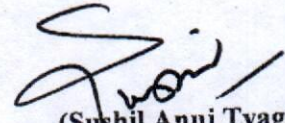
(Sushil Anuj Tyagi)  
Addl. District & Sessions Judge  
Officer In-charge (Computers)  
Computer Branch-Tis Hazari Courts Complex

Ref. No. 40126-40326 /JustIS-NJDG/S.R/Comp/2024

Dated: 11 JUL 2024

**Copy forwarded for information & compliance to:**

1. All the Judicial Officers posted within Central & West District for information and necessary compliance.
2. The Officer In-charge-Computer Branch and Judicial Branch- Central & West District.
3. The CPC, Hon'ble High Court of Delhi, New Delhi.
4. PS of Ld. Principal District & Sessions Judge (HQs) with a request to place the same before Ld. Principal District & Sessions Judge (HQs).
5. PS of Ld. Principal District & Sessions Judge (West) with a request to place the same before Ld. Principal District & Sessions Judge (West).
6. Dealing Official (Website/LAYERS) to upload the same on the official website/LAYERS software.



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